

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3127
(To be answered on the 4th August 2016)

GROUND HANDLING OPERATIONS AT MUMBAI AIRPORT

3127. SHRI VINAYAK BHAURAO RAUT
SHRI SHRIRANG APPA BARNE
DR. SHRIKANT EKNATH SHINDE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of ground handling companies working at the Chhatrapati Shivaji International Airport (CSIA), Mumbai including Cambata Aviation Private Limited;
- (b) whether the Government is aware that some ground handling companies are expanding their business in CSIA by using unfair trade practices with the connivance of the Airports Authority of India (AAI);
- (c) if so, whether the Government has recently conducted a meeting of the related authorities and parties mainly representative, of Ministry, Airports Economic Regulatory Authority and concerned ground handling companies to sort out the issues;
- (d) if so, the details and the outcome thereof; and
- (e) whether the Ministry has also received complaints from the organisations and Members of Parliament regarding unfair trade practices being adopted by some ground handling companies in the CSIA with the connivance of the AAI and if so, the details thereof and the action taken by the Government thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): At present four ground handling companies are working at CSIA, Mumbai. Details are as follows:

- (1) Air India Air Transport Services Limited, subsidiary of Air India Limited
- (2) Celebi Nas Airport Services India Pvt. Ltd.
- (3) Cambata Aviation Pvt. Ltd.
- (4) Bird Worldwide Flight Service Mumbai Pvt. Ltd.

(b): A reference was received from Federation of All India Aviation (FIA) wherein issue relating to unethical trade practices by ground handling agencies at CSIA, Mumbai were reported. The matter was examined with Mumbai International Airport Private Limited (MIAL), who have informed that appointment of ground

handlers at CSIA, Mumbai has been done through a competitive bidding process and with the introduction of more agencies, leads to healthy competition in the field. Besides, references/complaint as received in the Ministry on issues relating to aviation sector are being attended promptly and reply in the matter is sent to the individual/organization after examining the issue with the concerned authorities/organization under the Ministry of Civil Aviation.

(c): No Madam.

(d): Does not arise in view of (c) above.

(e): Yes Madam. References/Complaints as received in the matter were examined and replied accordingly. Two references were received from Hon'ble Members of Parliament in respect of issue relating to ground handling companies at CSIA, Mumbai, which were examined and a reply in the matter already sent to them.
